



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
 PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 ഏപ്രിൽ 4 4th April 2017	നമ്പർ } No. } 14
	Thiruvananthapuram, Tuesday	1192 മീനം 21 21st Meenam 1192	
		1939 ചൈത്രം 14 14th Chaitra 1939	

## PART III Stores Purchase

### Stores Purchase (A) Department

ദർഘാസ് പരസ്യം

[നമ്പർ 1/2017/എസ്. പി. ഡി.]

നമ്പർ 1/എ4/2017/എസ്.പി.ഡി.

2017 മാർച്ച് 7.

സർക്കാരിന്റെ വിവിധ വകുപ്പുകൾ, പൊതുമേഖല സ്ഥാപനങ്ങൾ, സ്വയംഭരണ സ്ഥാപനങ്ങൾ, തദ്ദേശ സ്ഥാപനങ്ങൾ, സഹകരണ സ്ഥാപനങ്ങൾ മുതലായവയ്ക്കായ വശ്യമായ കമ്പ്യൂട്ടറിന്റെ യു. പി. എസ്സ്. ട്യൂബുലാർ ബാറ്ററികൾക്ക് [ഹാർഡ് റബ്ബർ കണ്ടയിനർ (സാധാരണ), പ്ലാസ്റ്റിക് കണ്ടയിനർ, സീൽഡ് മെയിന്റനൻസ് ഫ്രീ (എസ്. എം. എഫ്.)] റേറ്റ് കോൺട്രാക്റ്റ് വ്യവസ്ഥ പ്രകാരം താഴെ കൊടുത്തിരിക്കുന്ന ഷെഡ്യൂൾ അനുസരിച്ച് മേഖല അടിസ്ഥാനത്തിൽ ടെണ്ടർ അംഗീകരിക്കുന്ന അവസാന തീയതി മുതൽ ഒരു വർഷത്തേക്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

1. 6V, 12V യൂണിറ്റുകൾക്ക് ആവശ്യമായ അളവുകൾ

Voltage	Capacity at 10-h rate	Maximum Overall Dimensions		
		Length	Width	Height
(1)	(2)	(3)	(4)	(5)
V	Ah	mm	mm	mm
6	20	480	186	385
6	40			
6	60			
6	80			
6	100			
6	120			
6	135			
6	165			
6	180			
6	200			

(1)	(2)	(3)	(4)	(5)
12	20			
12	40			
12	60			
12	80	525	295	300
12	100			
12	120			
12	150			

2. റേറ്റ് കോൺട്രാക്ട് ആവശ്യത്തിലേക്ക് സംസ്ഥാനത്തെ 14 റവന്യൂ ജില്ലകളെ താഴെപ്പറയുന്ന മേഖലകളായി തിരിച്ചിരിക്കുന്നു.

മേഖലകൾ	ജില്ലകൾ
(1) തെക്കൻ മേഖല	തിരുവനന്തപുരം, കൊല്ലം, പത്തനംതിട്ട, ആലപ്പുഴ
(2) മധ്യമേഖല	കോട്ടയം, ഇടുക്കി, എറണാകുളം, തൃശ്ശൂർ, പാലക്കാട്
(3) വടക്കൻ മേഖല	മലപ്പുറം, കോഴിക്കോട്, കണ്ണൂർ, വയനാട്, കാസറഗോഡ്

3. ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ ഒരു ദർഘാസുകാരന് ഒന്നോ അതിലധികമോ മേഖലകളിലേക്ക് ഹാർഡ് റബ്ബർ കണ്ടെയ്നർ ബാറ്ററിക്കും പ്ലാസ്റ്റിക് കണ്ടെയ്നർ ബാറ്ററിക്കും സീൽഡ് മെയിന്റനൻസ് ഫ്രീ (എസ്. എം. എഫ്.) ബാറ്ററിക്കും റേറ്റ് ക്വാട്ട് ചെയ്യാവുന്നതാണ്. എന്നാൽ ഓരോ മേഖലകളിലേയും ഓരോ ഇനം ബാറ്ററിക്കും റേറ്റ് പ്രത്യേകം സമർപ്പിക്കേണ്ടതാണ്. റേറ്റ് കോൺട്രാക്ട് ലഭിക്കുന്ന സ്ഥാപനം അതതു മേഖലകളിലെ ജില്ലാ ആസ്ഥാനങ്ങളിൽ ബാറ്ററി സപ്ലൈ ചെയ്യേണ്ടതാകുന്നു.

4. ദർഘാസു അടക്കം ചെയ്തിരിക്കുന്ന കവറിന് പുറത്ത് “കമ്പ്യൂട്ടർ യു. പി. എസ്സുകൾക്കാവശ്യമായ ട്യൂബുലാർ ബാറ്ററികൾക്ക് ഹാർഡ് റബ്ബർ കണ്ടെയ്നർ/പ്ലാസ്റ്റിക് കണ്ടെയ്നർ, എസ്. എം. എഫ്. വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസു നമ്പർ 1/2017/എസ്.പി.ഡി. തീയതി 7-3-2017 തെക്കൻമേഖല/മധ്യമേഖല/വടക്കൻമേഖല” എന്ന് രേഖപ്പെടുത്തുകയും അത് അഡീഷണൽ ചീഫ് സെക്രട്ടറി, സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പ്, ഗവൺമെന്റ് സെക്രട്ടേറിയറ്റ്, തിരുവനന്തപുരം-695 001 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയും ചെയ്യേണ്ടതാണ്. ദർഘാസു ഫോറങ്ങളുടെ വിൽപന 24-3-2017 ഉച്ചയ്ക്ക് 2 മണിയ്ക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസു സമർപ്പിക്കേണ്ട അവസാന തീയതി 15-4-2017 ഉച്ചകഴിഞ്ഞ് 3 മണിവരെയാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ അപ്പോൾ ഹാജരായിട്ടുള്ള കരാറുകാരുടെയോ അവർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അഡീഷണൽ ചീഫ് സെക്രട്ടറിയോ അല്ലെങ്കിൽ ഈ ആവശ്യത്തിനുവേണ്ടി അധികാരപ്പെടുത്തിയിട്ടുള്ള ആഫീസറുടെയോ ഓഫീസിൽ വച്ച് 18-4-2017 ഉച്ചകഴിഞ്ഞ് 2.30 മണിക്ക് തുറക്കുന്നതാണ്. ഏതെങ്കിലും കാരണവശാൽ ഈ ദിവസങ്ങൾ അവധി ദിവസമായി പ്രഖ്യാപിക്കപ്പെട്ടാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം തന്നെ ടെണ്ടർ വിൽപ്പനയും സ്വീകരിക്കലും തുറക്കലും അതത്

സമയങ്ങളിൽ നടത്തുന്നതാണ്. നിരക്കുകൾ അംഗീകാരത്തിനായി 15-8-2017 വരെ പ്രാബല്യത്തിലുണ്ടായിരിക്കുന്നതാണ്. ബാറ്ററി നിർമ്മാതാക്കളിൽ നിന്നും ലഭ്യമാക്കിയ സ്പെസിഫിക്കേഷൻ ചാർട്ട്, ബുക്ക്ലെറ്റ്, വാറന്റി പിരീഡ് (ഏറ്റവും കുറഞ്ഞത് സപ്ലൈ ചെയ്യുന്ന തീയതി മുതൽ ഒരു വർഷം) എന്നിവ ടെണ്ടറിൽ ഉൾക്കൊള്ളിച്ചിരിക്കണം. സപ്ലൈ ചെയ്യുന്നതിനായി തിരഞ്ഞെടുക്കപ്പെടുന്ന ദർഘാസുകാർ ബാറ്ററികളുടെ സ്പെസിഫിക്കേഷൻ അനുസരിച്ച് സർക്കാർ/പൊതുമേഖലാ അംഗീകൃത സ്ഥാപനങ്ങളായ (1) കൗൺസിൽ ഓഫ് സയൻസ് ആന്റ് ഇൻഡസ്ട്രിയൽ റിസർച്ച് ലാബ് (സി.എസ്.ഐ.ആർ.), (2) ഇലക്ട്രോണിക്സ് റീജിയണൽ റിസർച്ച് ടെസ്റ്റിംഗ് ലാബ് (ഇ.ആർ.ടി.എൽ.), (3) സെൻട്രൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് റോഡ് ട്രാൻസ്പോർട്ട് (സി.ഐ.ആർ.റ്റി.), പുനെ, (4) ചീഫ് ഇലക്ട്രിക്കൽ ഇൻസ്പെക്ടറേറ്റ്, തിരുവനന്തപുരം, (5) സെൻട്രൽ പവർ റിസർച്ച് ഇൻസ്റ്റിറ്റ്യൂട്ട് (സി.പി.ആർ.ഐ), ബാംഗ്ലൂർ, (6) നാഷണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി (എൻ.ഐ.റ്റി), കോഴിക്കോട് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിൽ നിന്നും സ്വന്തം ചെലവിൽ ഒരു വർഷത്തിനുള്ളിൽ ലഭ്യമാക്കിയ ടെസ്റ്റ് സർട്ടിഫിക്കറ്റ് (ഓരോ സ്പെസിഫിക്കേഷനും പ്രത്യേകം) സർക്കാർ ആവശ്യപ്പെടുമ്പോൾ ഹാജരാക്കണം. ദർഘാസുകാർ ബാറ്ററികളുടെ ടെസ്റ്റ് സർട്ടിഫിക്കറ്റ് ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതില്ല. മുകളിൽ കൊടുത്തിട്ടുള്ള സ്ഥാപനങ്ങളുടേതല്ലാത്ത ടെസ്റ്റ് സർട്ടിഫിക്കറ്റുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ബാറ്ററി നിർമ്മാതാക്കൾ അവയുടെ ടെസ്റ്റ് ചെയ്തശേഷമുള്ള ലൈഫ് പിരീഡ്/ഗാരന്റി പിരീഡ് (ഏറ്റവും കുറഞ്ഞത് സപ്ലൈ ചെയ്യുന്ന തീയതി മുതൽ ഒരു വർഷം) കൃത്യമായും കാണിച്ചിരിക്കണം. റേറ്റ് കോൺട്രാക്ടിൽ ലോവസ്റ്റായി വരുന്ന സ്ഥാപനങ്ങൾ അവരുടെ സാമ്പിൾ ബാറ്ററികൾ ടെസ്റ്റ് നടത്തുവാൻ വേണ്ടി സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പിൽ ആവശ്യപ്പെടുമ്പോൾ നൽകേണ്ടതാണ്. ഐ.എസ്.ഐ. സർട്ടിഫിക്കറ്റുള്ള സ്ഥാപനങ്ങൾക്ക് മുൻഗണന നൽകുന്നതാണ്.

5. ഒരു മേഖലയ്ക്കുവേണ്ടി ക്വാട്ട് ചെയ്തിട്ടുള്ള നിരക്കുകൾ മുകളിൽ രണ്ടാം ഖണ്ഡികയിൽ സൂചിപ്പിച്ചിട്ടുള്ളതുപോലെ പ്രസ്തുത മേഖലയിലെ എല്ലാ ജില്ലകൾക്കും സാധുവായിരിക്കുന്നതാണ്. ഏതെങ്കിലും ദർഘാസുകൾ കാരണം കാണിക്കാതെ തള്ളിക്കളയുന്നതിനോ അല്ലെങ്കിൽ ഒരേ ദർഘാസുകാരനുമായിട്ടെല്ലാ മേഖലയുമോ അല്ലെങ്കിൽ സാധാരണ വ്യവസ്ഥകളുടെ അടിസ്ഥാനത്തിൽ ഒരേ സമയത്ത് ഒന്നിൽ കൂടുതലോ മേഖലകളിലേക്ക് മാത്രമായോ റേറ്റ് കോൺട്രാക്ടുകൾ നൽകുന്നതിനോ ഉള്ള അവകാശം സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പിൽ നിക്ഷിപ്തമായിരിക്കും. ഓരോ ദർഘാസുകാരനും ചാർജ്ജ് ചെയ്തതും ചാർജ്ജ് ചെയ്യാത്തതുമായ ബാറ്ററികളുടെ നിരക്കുകൾ പ്രത്യേകം ക്വാട്ട് ചെയ്യേണ്ടതാണ്. ചാർജ്ജ് ചെയ്യാത്ത ബാറ്ററികളുടെ നിരക്കിനൊപ്പം ഇനിഷ്യൽ ഫില്ലിംഗ് ചാർജ്ജ് കൂടി ക്വാട്ട് ചെയ്യേണ്ടതാണ്. സ്ക്രാപ് ബാറ്ററികളുടെ നിരക്കുകളും ക്വാട്ട് ചെയ്യേണ്ടതാണ്. ഒരു ദർഘാസിൽ ഏതെങ്കിലും ഒരിനത്തിൽ ക്വാട്ട് ചെയ്തിട്ടുള്ള നിരക്കുകൾ സ്വീകരിക്കുന്നതിനും മറ്റുള്ളവ നിരസിക്കുന്നതിനുമുള്ള അവകാശം സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പിന് ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസിൽ പങ്കെടുക്കാൻ ഉദ്ദേശിക്കുന്നവർ അവരുടെ ദർഘാസിനോടൊപ്പം ഓരോ മേഖലയിലെ ഓരോ ഇനം ബാറ്ററിക്കും സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പിൽ പണമടച്ച രസീതോ ദേശസാൽകൃത ബാങ്കിന്റെ ക്രോസ് ചെയ്ത ബാങ്ക് ഡ്രാഫ്റ്റോ അഡീഷണൽ ചീഫ്

സെക്രട്ടറി, സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പ്, ഗവൺമെന്റ് സെക്രട്ടേറിയറ്റ്, തിരുവനന്തപുരം-695 001 എന്ന വിലാസത്തിൽ തിരുവനന്തപുരത്ത് മാന്തക്കവിടത്തിൽ ` 1,000 (ആയിരം)-ന്റെ നിരതദ്രവ്യം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ഓരോ ഇനം ഹാർഡ് വെർ കണ്ടെയ്നർ ബാറ്ററിക്കും പ്ലാസ്റ്റിക് കണ്ടെയ്നർ ബാറ്ററിക്കും സീൽഡ് മെയിന്റനൻസ് ഫ്രീ (എസ്. എം. എഫ്.) ബാറ്ററിക്കും പ്രത്യേകം നിരതദ്രവ്യം വയ്ക്കേണ്ടതാണ്.

6. ദർഘാസുകൾ നൽകാനുദ്ദേശിക്കുന്ന ദർഘാസുകാർ അഡീഷണൽ ചീഫ് സെക്രട്ടറി, സ്റ്റോഴ്സ് പർച്ചേസ് വകുപ്പ്, ഗവൺമെന്റ് സെക്രട്ടേറിയറ്റ്, തിരുവനന്തപുരം-695 001, കേരള എന്ന വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾക്കുള്ള വിലയായ ` 1,900 (ആയിരത്തിത്തൊള്ളായിരം)-ം വാറ്റ് നികുതിയും കൂടി അടയ്ക്കേണ്ടതും ഇത് യാതൊരു സാഹചര്യത്തിലും തിരിച്ചുകൊടുക്കുന്നതല്ലാത്തതുമാകുന്നു. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു സാഹചര്യത്തിലും കൈമാറ്റം ചെയ്യാവുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വില പണമായോ, മണിയോർഡറുകളായോ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി പോസ്റ്റേജ് /കോർട്ട് ഫീ സ്റ്റാമ്പുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 24-3-2017-ന് ഉച്ചയ്ക്ക് 2 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് ആവശ്യമാണെങ്കിൽ ഓരോ കോപ്പിക്കും ` 1,000 (ആയിരം)-ം വാറ്റ് നികുതിയും ഉൾപ്പെടെ നിരക്കിൽ നൽകേണ്ടതാണ്. ചെറുകിട വ്യവസായ യൂണിറ്റുകൾക്ക് ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന ദിവസം നിലവിലുള്ള സർക്കാർ ഉത്തരവുകളുടെ അടിസ്ഥാനത്തിൽ മാത്രമേ ആനുകൂല്യങ്ങൾ/ഇളവുകൾ നൽകുകയുള്ളൂ. ടെണ്ടർ ഫോറം പോസ്റ്റ് വഴി ലഭിക്കേണ്ടവർ അതിന്റെ നികുതികൾ അടക്കമുള്ള വിലയ്ക്കു പുറമെ ` 50 പോസ്റ്റേജ് ചാർജ്ജുകൂടി നൽകേണ്ടതാണ്. തപാൽ കാലതാമസം കൊണ്ട് ടെണ്ടർ ഫോറം കിട്ടാൻ താമസിക്കുകയോ ലഭിക്കാതെ വരുകയോ ചെയ്താൽ സർക്കാർ ഉത്തരവാദിയായിരിക്കുകയില്ല. ഇതുസംബന്ധിച്ചുള്ള കൂടുതൽ വിവരങ്ങൾ ടെണ്ടർ ഫോറത്തിനോടൊപ്പം നൽകുന്നതാണ്. കൂടാതെ "www.spd.kerala.gov.in" എന്ന സർക്കാർ വെബ്സൈറ്റിലും ലഭ്യമാണ്.

പ്രത്യേക വ്യവസ്ഥകൾ

1. ബാറ്ററികൾ വിതരണം ചെയ്യേണ്ട സമയപരിധി.— സപ്ലൈ ഓർഡർ ലഭിച്ച് രണ്ടാഴ്ചയ്ക്കുള്ളിൽ ബാറ്ററികൾ വിതരണം ചെയ്യേണ്ടതാണ്. ബാറ്ററി വിതരണക്കാരൻ/ഏജന്റ് ആണ് ടെണ്ടറിൽ പങ്കെടുക്കുന്നത് എങ്കിൽ ആയത് സാക്ഷ്യപ്പെടുത്തിക്കൊണ്ടുള്ള നിർമ്മതാവിന്റെ കത്ത് ഹാജരാക്കേണ്ടതാണ്.
2. വിതരണം.—ബാറ്ററി വാങ്ങുന്നയാൾ സൂചിപ്പിക്കുന്ന കേരള സംസ്ഥാനത്തിലെ ഏതൊരു റെയിൽവേ സ്റ്റേഷനിലും ബാറ്ററികൾ റെയിൽ മാർഗ്ഗം സൗജന്യമായി എത്തിക്കുന്നതിനുള്ള തുകയാണ് ക്വാട്ട് ചെയ്യേണ്ടത്. വിതരണക്കാരൻ എല്ലാ ജില്ലാ ആസ്ഥാനങ്ങളിലും ബാറ്ററി വിതരണം ചെയ്യേണ്ടതാണ്.
3. വാറണ്ടി.—വാറണ്ടി പിരീഡും വാറണ്ടി/റീപ്ലെയ്സ്മെന്റ് പിരീഡും രേഖപ്പെടുത്തേണ്ടതാണ്. വാറണ്ടി/പ്രവർത്തന കാലാവധി (കുറഞ്ഞത് വിതരണം ചെയ്ത തീയതി മുതൽ ഒരു വർഷം വരെ) വ്യക്തമായി സൂചിപ്പിക്കേണ്ടതാണ്.

4. സേവനരീതി.—സർവ്വീസ് വാറണ്ടി വ്യക്തമായി രേഖപ്പെടുത്തേണ്ടതാണ്.
5. റേറ്റ്.—15-8-2017-ന് സർക്കാർ തീരുമാനം ആകുന്നതുവരെ ടി റേറ്റുകളിൽ വ്യതിയാനം ഉണ്ടാകില്ല.
6. ISI മുദ്രണം.—ബാറ്ററികൾക്ക് ഐ.എസ്.ഐ. മുദ്ര/സ്പെസിഫിക്കേഷൻ ഉണ്ടായെന്ന് രേഖപ്പെടുത്തേണ്ടതും ഉണ്ടെങ്കിൽ നമ്പർ സൂചിപ്പിക്കേണ്ടതുമാണ്.
7. പെയ്മെന്റ്.—ബാറ്ററികൾ വിതരണം ചെയ്ത് പ്രവർത്തന ക്ഷമമാണെന്ന് ബോധ്യപ്പെട്ട് രണ്ടാഴ്ചയ്ക്കകം പെയ്മെന്റ് നടത്താവുന്നതാണ്.
8. കരാർ (ഉടമ്പടി).—ടെണ്ടർ അപേക്ഷാ ഫോറത്തിൽ വ്യവസ്ഥ ചെയ്തിരിക്കുന്ന പ്രകാരമുള്ള പ്രാഥമിക ഉടമ്പടി ഓരോ ടെണ്ടറിനോടൊപ്പവും സമർപ്പിക്കേണ്ടതാണ്.
9. ടെണ്ടർ ഫോറത്തിന്റെ എല്ലാ പേജുകളിലും ടെണ്ടർ സമർപ്പിക്കുന്നയാൾ സ്വയം സാക്ഷ്യപ്പെടുത്തേണ്ടതാണ്. അല്ലാത്തപക്ഷം ടെണ്ടർ നിരസിക്കുന്നതാണ്.

മറ്റ് വ്യവസ്ഥകൾ

1. ഈ കരാർ ഒരു റേറ്റ് കോൺട്രാക്റ്റ് ആണ്. ടെണ്ടർ അംഗീകരിക്കുന്ന തീയതി മുതൽ ഒരു വർഷത്തേക്കായിരിക്കും ടി റേറ്റ് കോൺട്രാക്റ്റിന്റെ കാലാവധി. ഈ കാലാവധിക്കുള്ളിൽ കൃത്യമായും ബാറ്ററികൾ ആവശ്യാനുസരണം വിതരണം ചെയ്യേണ്ടതാണ്.
- ചെറുകിട/വൻകിട വ്യവസായ യൂണിറ്റാണോ എന്നതുൾപ്പെടെയുള്ള എല്ലാ വിവരങ്ങളും ദർഘാസുകാരൻ കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്. ബന്ധപ്പെട്ട സർട്ടിഫിക്കറ്റുകളുടെ പകർപ്പ് ഗസറ്റഡ് ഉദ്യോഗസ്ഥർ/നോട്ടറി പബ്ലിക് സാക്ഷ്യപ്പെടുത്തിയത് ടെണ്ടർ അപേക്ഷയോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- റേറ്റ് സ്വീകാര്യമാണെങ്കിൽ ഐ.എസ്.ഐ. സർട്ടിഫിക്കറ്റുള്ള ബാറ്ററികൾക്ക് മുൻഗണന നൽകുന്നതായിരിക്കും. സപ്ലൈ ചെയ്യുന്നതിനായി തിരഞ്ഞെടുക്കപ്പെടുന്ന ദർഘാസുകാർ ബാറ്ററികളുടെ സ്പെസിഫിക്കേഷനനുസരിച്ച് സർക്കാർ/പൊതുമേഖലാ അംഗീകൃത സ്ഥാപനങ്ങളായ (1) കൗൺസിൽ ഓഫ് സയൻസ് ആന്റ് ഇൻഡസ്ട്രിയൽ റിസർച്ച് ലാബ് (സി.എസ്.ഐ.ആർ.), (2) ഇലക്ട്രോണിക് റീജിയണൽ റിസർച്ച് ടെസ്റ്റിംഗ് ലാബ് (ഇ.ആർ.ടി.എൽ.), (3) സെൻട്രൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് റോഡ് ട്രാൻസ്പോർട്ട് (സി.ഐ.ആർ.റ്റി.), പുനെ, (4) ചീഫ് ഇലക്ട്രിക്കൽ ഇൻസ്പെക്ടറേറ്റ്, തിരുവനന്തപുരം (5) സെൻട്രൽ പവർ റിസർച്ച് ഇൻസ്റ്റിറ്റ്യൂട്ട് (സി.പി.ആർ.ഐ.), ബാംഗ്ലൂർ, (6) നാഷണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി (എൻ.ഐ.റ്റി.), കോഴിക്കോട് എന്നിവയിലേതെങ്കിലും ഒന്നിൽനിന്നും സ്വന്തം ചെലവിൽ ഒരു വർഷത്തിനുള്ളിൽ ലഭ്യമാക്കിയ ടെസ്റ്റ് സർട്ടിഫിക്കറ്റ് (ഓരോ സ്പെസിഫിക്കേഷനും പ്രത്യേകം) സർക്കാർ ആവശ്യപ്പെടുമ്പോൾ ഹാജരാക്കണം. ഐ. എസ്. ഐ. മുദ്രയില്ലാത്ത മുകളിൽ കൊടുത്തിട്ടുള്ള സ്ഥാപനങ്ങളുടെ ഓഫറുകൾ നിരസിക്കുന്നതാണ്.

4. (എ) ക്വാട്ട് ചെയ്യുന്ന വില, അടിസ്ഥാന നിരക്ക്, നികുതികൾ, ഡ്യൂട്ടി, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ്, സെസ്സ്, കയറ്റിറക്കുകൂലി തുടങ്ങിയവ ഉൾപ്പെടെയുള്ളതുമായിരിക്കേണ്ടതാണ്. ടി തുക ഉടമ്പടി പ്രാബല്യത്തിലാകുമ്പോൾ കരാറുകാരൻ നിലവിലുള്ള സർക്കാർ (സപ്ലൈ/ഡെലിവറി) വ്യവസ്ഥകൾക്ക് വിധേയമായി നൽകേണ്ടുന്ന തുകയായിരിക്കണം. സ്ക്രാപ്പ് ബാറ്ററി സംബന്ധമായ വിവരങ്ങൾ ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടതാണ്. ബാറ്ററി വിതരണത്തിനായി എടുക്കാവുന്ന കാലാവധി സാധാരണയായി ഒരാഴ്ചയാണ്. ഈ കാലാവധി ഒരു കാരണവശാലും രണ്ടാഴ്ചയിൽ അധികമാകുവാൻ പാടില്ല.

(ബി) സ്വീകരിക്കുന്ന സ്ക്രാപ്പ് ബാറ്ററിയുടെ വില (ഓരോ തരം ബാറ്ററിയുടേയും) ക്വാട്ട് ചെയ്യേണ്ടതാണ്. തുക്കത്തിനടിസ്ഥാനമായ വില എന്ന രീതിയിൽ സൂചിപ്പിക്കുവാൻ പാടില്ല. സ്ക്രാപ്പ് ബാറ്ററിയുടെ വില, മോണോലിഥ്/മൾട്ടിലിഥ്/പ്ലാസ്റ്റിക് കണ്ടെയ്നർ തുടങ്ങിയ ഏതിനത്തിനാണ് എന്ന വിവരങ്ങൾ കൂടി കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്.

5. സാധാരണയായി വിതരണം ചെയ്ത ബാറ്ററികൾ പരിശോധിച്ച് സ്റ്റോക്കിലേക്ക് മാറ്റിയതിനുശേഷം വിതരണം ചെയ്ത തീയതി മുതൽ രണ്ടാഴ്ചയ്ക്കകം പേമെന്റ് നൽകേണ്ടതാണ്. പ്രത്യേക സാഹചര്യത്തിൽ സർക്കാർ തീരുമാനത്തിന് വിധേയമായി, സാധനവിലയുടെ 75% വരെയുള്ള തുക തൃപ്തികരമായ ഷിപ്പിംഗ് ഡോക്യുമെന്റ്/ഇൻഷുറൻസ് സർട്ടിഫിക്കറ്റ് എന്നിവയുടെ അടിസ്ഥാനത്തിൽ നൽകാവുന്നതാണ്. ബാങ്ക് മുഖേന രേഖകൾ സമർപ്പിക്കുന്നതിന് ചെലവാകുന്ന തുക കോൺട്രാക്ടർ വഹിക്കേണ്ടതാണ്.

6. ടെണ്ടർ നോട്ടീസിലെ സ്പെസിഫിക്കേഷൻ പ്രകാരമുള്ള ബാറ്ററികൾ സ്വന്തം സ്രോതസ്സിൽ നിന്നും തന്നെ സപ്ലൈ ചെയ്യേണ്ടതാണ്. സാധാരണഗതിയിൽ ഇറക്കുമതി ലൈസൻസിന്റെ അടിസ്ഥാനത്തിലുള്ള സപ്ലൈ സ്വീകാര്യമല്ല. ഇറക്കുമതി ലൈസൻസ് ആവശ്യമാണെങ്കിൽ ഇക്കാര്യം ടെണ്ടറിൽ സൂചിപ്പിക്കേണ്ടതാണ്.

7. ചെറുകിട വ്യവസായ യൂണിറ്റുകൾ, പൊതുമേഖല സ്ഥാപനങ്ങൾ, സ്റ്റോർസ് പർച്ചേസ് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്തിട്ടുള്ള സ്ഥാപനങ്ങൾ എന്നിവയെ നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടില്ല. ഇത് ഒരു റേറ്റ് കോൺട്രാക്ടാണ്. ആവശ്യമായ നിരതദ്രവ്യം അടയ്ക്കാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതായിരിക്കും.

8. തിരഞ്ഞെടുക്കപ്പെടുന്ന ദർഘാസുകാരൻ സെക്യൂരിറ്റി തുക അടച്ചതിനുശേഷം സർക്കാർ ആവശ്യപ്പെടുന്ന സമയ പരിധിക്കുള്ളിൽ നിശ്ചിത മാതൃകയിലുള്ള ഉടമ്പടിയിൽ ഒപ്പുവയ്ക്കേണ്ടതാണ്.

9. ദർഘാസുകാരൻ ഓരോതരം ട്യൂബുലാർ ബാറ്ററിക്ലാസ്സ് (ഹാർഡ് റബ്ബർ കണ്ടെയ്നർ, പ്ലാസ്റ്റിക് കണ്ടെയ്നർ ആന്റ് സീൽഡ് മെയിന്റനൻസ് (ഫ്രീ) ഓരോ വേൾട്ടേജ്/കപ്പാസിറ്റിക്കും പ്രത്യേകം നിരതദ്രവ്യം (പണമായോ ദേശസാൽകൃത ബാങ്കിൽ നിന്നുമുള്ള ക്രോസ്ഡ് ബാങ്ക് ഡ്രാഫ്റ്റായോ) ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

[No. 1/2017/SPD]

No. 1/A4/2017/SPD.

7th March 2017.

Sealed tenders are invited for the supply of Tubular Batteries for UPS of Computer for [Hard Rubber Container (Ordinary), Plastic Container and sealed Maintenance Free (SMF)] Batteries for a period of one year from the date of the final acceptance of the tender as specified in the schedule given below, required by the Various Government Departments/PSU's/Local Self Government Institutions/Autonomous Bodies etc., on Rate Contract basis at any of the offices within the regions mentioned therein and when required by Government.

1. Table 1 Maximum Overall Dimension of 6 V and 12 V Units.

Voltage	Capacity at 10-h rate	Maximum Overall Dimensions		
		Length	Width	Height
(1)	(2)	(3)	(4)	(5)
V	Ah	mm	mm	mm
6	20			
6	40			
6	60			
6	80			
6	100	480	186	385
6	120			
6	135			
6	165			
6	180			
6	200			
12	20			
12	40			
12	60			
12	80	525	295	300
12	100			
12	120			
12	150			

2. For the purpose of concluding Rate Contract, the 14 Revenue Districts in the State are classified into three regions as follows:

Regions	Districts
(1) Southern Region	Thiruvananthapuram, Kollam, Alappuzha and Pathanamthitta
(2) Central Region	Kottayam, Idukki, Ernakulam, Thrissur and Palakkad
(3) Northern Region	Malappuram, Kozhikkode, Kannur, Wayanad and Kasaragod

3. The rate for each item in each region shall be submitted separately and the same tenderers may quote for one or more or all the three regions for all items, i.e., Hard Rubber Container, Plastic Container and Sealed Maintenance Free (SMF) Battery. The Rate Contract holders should supply all the items of Tubular Batteries at the respective District Head Quarters in the Region.

4. Sale of tender forms will be closed at 2 p. m. on 24-3-2017. Tenders should be superscribed as "Tender No. 1/2017/SPD dated 7-3-2017 for supply of Tubular Batteries/Hard Rubber Container/Plastic Container/Sealed Maintenance Free (SMF) for the UPS of computers Southern/Central/Northern Region" which should be addressed to the Additional Chief Secretary to Government, Stores Purchase Department, Government Secretariat, Thiruvananthapuram, Kerala State-695 001 so as to reach his office not later than 3 p. m. on 15-4-2017. Belated tenders will not be accepted. The tenders will be opened at 2.30 p. m. on 18-4-2017 in the office of the Additional Chief Secretary or the officer authorized for the purpose in the presence of such tenderers or their authorized representatives present at the time. If the dates is/are declared as holiday by Government by any unexpected reasons, the sale, acceptance and opening of Tenders will be done at the same time on the next working day. Tender forms are not transferable.

5. Each tender should be accompanied by the Specification Chart, Booklet of the original manufacturers, warranty period (warranty at least 1 year from the date of delivery). The successful tenderers selected should furnish a Test Certificate for the battery of every specification at their own cost recently obtained within one year from among one of the following Government/Public Sector Institutions (1) Council of Science and Industrial Research Lab (CSIR), (2) Electronic Regional Research Testing Lab (ERTL), (3) Central Institute of Road Transport (CIRT) Pune, (4) Chief Electrical Inspectorate, Thiruvananthapuram, (5) Central Power Research Institute (CPRI), Bangalore, (6) National Institute of Technology (NIT), Kozhikkode. Test Certificate from the institutions not mentioned above will not be accepted. The tenderers need not submit the Test Certificate along with the tender form. Preference will be given to the items having ISI Certification. The supplier should clearly specify the life period/guarantee period (at least one year from the date of supply) of the batteries which they got tested. Intending tenderers should quote a single rate inclusive of all taxes, transportation, loading and unloading charges etc. and all other expenses for the supply of that item on Regional basis. Tenderers should quote the rate for charged and uncharged batteries separately. If the rate is quoted for the uncharged batteries, initial filling charge will also be quoted separately. The rates of scrap batteries also to be quoted. The rates will be valid for acceptance till 15-8-2017 for all districts in the regions as indicated in para 2 above. The Stores Purchase Department reserves

the right to reject any tender without assigning any reason or for awarding the Rate Contract for all the regions to the same tenderer or only one or more regions at a time based on the usual terms and conditions. The Department will also have the right to accept or reject the rate quoted for any of the item in a tender. After opening tenders, the lowest tenderer should produce the samples in the Stores Purchase Department before awarding Rate Contract for testing the batteries when called for. The tenderer should furnish an EMD of ` 1,000 (Rupees One Thousand only) each for each item of Hard Rubber Container/Plastic Container and Sealed Maintenance Free Battery separately for each region either in cash remittance in Stores Purchase Department or crossed Demand Draft from a Nationalized Bank in favour of Additional Chief Secretary, Stores Purchase Department, Government Secretariat, Thiruvananthapuram payable at Thiruvananthapuram.

6. Intending tenderers may submit an application to the Additional Chief Secretary, Stores Purchase Department, Government Secretariat, Thiruvananthapuram, Kerala State-695 001 to obtain the requisite tender form along with a cash remittance of ` 1,900 + VAT at the existing rate to Stores Purchase Department which will not be refunded at any circumstance. The cost of Tender forms should be paid by money order or cash. The tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 15-4-2017. The cost of tender forms should be paid by money order or in cash. Postage and Court Fee Stamps, etc. will not be accepted towards the cost of tender form. Duplicate forms will be issued at ` 1,000 + VAT per copy. Those who wish to get the tender forms by post should sent postal charges of ` 50 (for Registered post) in addition to the cost of documents. Government will not be held responsible for postal delay, if any, in the delivery of the documents or receipt of the same. Further details relating to the tender will be supplied along with the tender forms. Tender details will also be available from Government Website [www.spd.kerala.gov.in](http://www.spd.kerala.gov.in).

### Special Conditions

1. *The period within which the goods should be supplied*—The supplies should be made within a period of two weeks from the date of receipt of the supply order from the consignee. If the tenderer is a Distributor/Agent he should produce the letter of Authority from the Manufacturer.
2. *Delivery*—The price quoted should be for free delivery by goods train in any of the Railway Stations in Kerala State as the consignees may stipulate. The supplier should supply batteries in all District Head Quarters also.
3. *Warranty*—The period of warranty and period of warranty replacement should be stated. Warranty/life period of the battery (minimum one year from the date of supply) should be clearly specified.

4. *Nature of services*—The nature of Service Warranty should be mentioned.
5. The rates are to be firm upto 15-8-2017 for acceptance by Government.
6. *Specification*—It may be stated that whether the batteries bear ISI Mark/Specification and if so, specify the number.
7. *Payment*—Payment will be made within two weeks from date of delivery of goods in good condition.
8. *Agreement*—Every tender should be accompanied by a preliminary agreement as stipulated in the tender form.
9. Every page of the tender form should be authenticated by the tenderer. Otherwise tenderers will be rejected.

## OTHER CONDITIONS

1. The contract will be a Rate Contract valid for a period of one year from the date of award. The supply is to be made as and when required during the period of the contract.
2. Full details should be mentioned in all cases indicating whether the tenderer is small scale or large scale industrial unit. Attested copies of certificate should be produced with the tender.
3. Preference will be given to batteries with ISI Mark subject to the condition that the rates are reasonably acceptable. Successful tenderers selected for the supply should produce test certificate from any one of the following institutions, for each specifications selected from the Council of Science and Industrial Research Lab or Electronic Regional Research Testing Lab, Central Institute of Road Transport (Pune), Central Power Research Institute, Banglore, NIT, Kozhikode or Chief Electrical Inspectorate, Thiruvananthapuram obtained recently (within one year) as and when required by Government. Offers without ISI Mark Certificate from any of the above institutions will be rejected.
4. (a) The price quoted should be basic rate and rate inclusive of all taxes, duties, transportation charges, cesses, loading and unloading etc. which are or may become payable by the contractor under the existing or future laws of rules of the country of origin/supply or delivery during the course of execution of the contract. The details of scrap battery should be specified in the tender. The normal period specified for delivery of the battery will be one week, in any case, not later than two weeks from the date of supply order.
- (b) The prices of scrap batteries to be accepted should be quoted for each variety of battery and not so many rupees per kilograms of weight and also specify whether the value of scrap quoted is for monolid or multilid or plastic case.
5. Ordinarily, payments will be made only after the supplies are actually verified and taken to stock and within two weeks from the date of delivery and in exceptional cases payments against satisfactory shipping documents including certificates of insurance will be made upto 75% of the value of the material at the discretion of Government. Bank charge incurred in connection with payment against documents through Bank will be to the account of the contractor.
6. All offers should be from indigenous sources and they must confirm to the specification shown in the tender schedule. No offer on import license basis will be accepted in the ordinary course. If any import licenses are required, it should be mentioned in the tender itself.
7. The exemption usually given to SSI units/Public Sector Undertakings and Registered Dealers borne on the Stores Purchase Department from furnishing Earnest Money Deposit will not be given in this case. This is a Rate Contract. Tenders without Earnest Money Deposit will be rejected.
8. The succesful tenderer will have to execute an agreement in the prescribed form within the time required by Government after furnishing the required Security Deposit. The amount of Security due from each firm will be intimated after finalization of Contract.
9. Every tenderer should send along with this tender an EMD @ ` 1,000 for each item of Tubular Batteries (Hard rubber container, Plastic Container and Sealed Maintenance Free separately) for the UPS of Computers, for each voltage/capacity, in cash or Crossed Bank Drafts from Nationalised Banks.

PRADEEP KUMAR, C. G.,  
Additional Secretary,  
For Additional Chief Secretary  
to Government,  
Stores Purchase Department.

**Irrigation Department****e-TENDER NOTICES**

(1)

[No. CE(MECH)/T/3/2016-17/SN]

No. CMU/P/2100/2016.

9th March 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of Lift Pump Set and Vacuum Pump Sets for Chenam Lift Irrigation Scheme under Minor Irrigation Division, Thrissur.

In accordance with respective specification for supply of Pump Set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 3,400.

Cost of tender documents—` 700 + 5% as VAT  
(Total = ` 735).

Document sale starting date— 16-3-2017 at 10 a. m.

Date and time of commencement of online bid submission—16-3-2017 at 11 a. m.

Document sale closing date—7-4-2017 at 5 p. m.

Date and time of closing of online bid submission—7-4-2017 at 5 p. m.

Due date and time for receipt of hard copy of bid—11-4-2017 at 1 p. m.

Date and time of opening of bid—11-4-2017 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
  - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
  - (b) Scanned copy of family curve, performance curve etc. should be attached.

3. E-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 11-4-2017 at 1 p. m. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. in this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

(2)

[No. CE(MECH)/T/4/2016-17/SN]

No. CMU/P/1201/2016.

16th March 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or well established firms for the supply of Lift Pump Set and Vacuum Pump Sets for Vellayanikayal Reclamation Scheme (Madupalam Pump House) under Minor Irrigation Division, Thiruvananthapuram.

In accordance with respective specification for supply of Pump Set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 6,750.

Cost of tender documents—` 1,400 + 5% as VAT (Total = ` 1,470).

Document sale starting date—22-3-2017 at 10 a. m.

Date and time of commencement of online bid submission—22-3-2017 at 11 a. m.

Document sale closing date—17-4-2017 at 5 p. m.

Date and time of closing of online bid submission—17-4-2017 at 5 p. m.

Due date and time for receipt of hard copy of bid—21-4-2017 at 1 p. m.

Date and time of opening of bid—21-4-2017 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBT or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
  - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
  - (b) Scanned copy of family curve, performance curve etc. should be attached.

3. e-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 21-4-2017. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. in this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

V. S. SHAJI,  
Office of the Chief Engineer, *Superintending Engineer & Mechanical, Deputy Chief Engineer, Mechanical, PWD,*  
Thiruvananthapuram.



**Medical Education Department**

ദർഘാസ് പരസ്യം

നമ്പർ സി8-33515/2016/ജി.എം. സി. റ്റി. 2017 മാർച്ച് 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ അനസ്തേഷ്യോ വിഭാഗത്തിലേക്ക് ആവശ്യമായ വീഡിയോ ലാറിൻഗോസ്കോപ്പ് (ഒരേണ്ണം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്ക് മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് നമ്പർ—105/2016.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,260.

ശരിപ്പകർപ്പ്—` 630.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-4-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-4-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനുവേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചുകിട്ടുന്നതുമല്ല. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. C8/33515/2016/GMCT. 7th March 2017.

Sealed tenders are invited for the supply of Video Laryngoscope (one number) required for Anaesthesiology Department of Medical College, Thiruvananthapuram. Tender should be superscribed, tender numbers and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

Tender No.—105/2016.

Cost of tender form (inclusive of Sales Tax):

Original—` 1,260.

Duplicate—` 630.

Last date and time of sale of tender form—4-4-2017, 3 p. m.

Last date and time of receipt of tender form—5-4-2017, 2.30 p. m.

Opening date and time of tender—5-4-2017, 3 p. m.

Tender form will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of The Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. No other forms of remittance will be accepted.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirement in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time.
- 18. More details can be had from this office on working hours.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-4-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-4-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-8613/2016/IMCH. 7th March 2017.

Sealed tenders are invited for supply of CRP (100T) Turbidometry items in IMCH Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 26-4-2017 at 11 a. m. in the presence of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala to obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Item—CRP 100T(Turbidometry)

Qty.—100 Nos.

Approximate cost—` 2,50,000.

Cost of tender form (Including Tax) :

Original—` 840.

Duplicate—` 420.

If sent by post Postage charge —` 50.

Closing date and time of sale of tender form—24-4-2017, 3 p.m.

Govt. Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്1/8613/2016/ഐ.എം.സി.എച്ച് 2017 മാർച്ച് 7.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് സി.ആർ.പി.(100T) ടർബിഡോമെട്രി വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 26-4-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പരും പ്രോഡക്ടിന്റെ പേരും—എസ്1/8613/2016/ഐ.എം.സി.എച്ച്.—സി.ആർ. പി. (100T) ടർബിഡോമെട്രി

അളവ്—100 എണ്ണം

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 840.

ഡ്യൂപ്ലിക്കേറ്റ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-4-2017, 3 മണി.

Last date and time for receipt of tender—25-4-2017, 5 p. m.

Opening date and time of tender form—26-4-2017, 11 a.m.

Date upto which rates are to be firm—30-4-2018.

Further details can be had from the office of the undersigned during office hours on any working days.

(2)

നമ്പർ എസ്1-8614/2016/ഐ.എം.സി.എച്ച് 2017 മാർച്ച് 7.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആർ. എ. ഫാക്ടർ (100T) ടർബിഡോമെട്രി വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 29-4-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പരും പ്രോഡക്ടിന്റെ പേരും—എസ്1-8614/2016/ഐ. എം. സി. എച്ച്.—ആർ. എ. ഫാക്ടർ (100T) ടർബിഡോമെട്രി.

അളവ്—100 എണ്ണം.

അടങ്കൽ തുക—` 2,30,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 735.

ഡ്യൂപ്ലിക്കേറ്റ്—` 368.

പോസ്റ്റേജ് ചാർജ്ജ്—` 50.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—27-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-4-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-4-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-8614/2016/IMCH.

7th March 2017.

Sealed tenders are invited for supply of RA Factor (100T) Turbidometry items in IMCH Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelop containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 29-4-2017 at 11 a. m. in the presence of such of the tenderes or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala to obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Item—RA Factor 100(T) Turbidometry.

Qty.—100 Nos.

Approximate cost—` 2,30,000.

Cost of tender form (Including Tax) :

Original—` 735.

Duplicate—` 368.

If sent by Post, Postage charge —` 50.

Closing date and time of sale of tender form—27-4-2017, 3 p. m.

Last date and time for receipt of tender—28-4-2017, 5 p. m.

Opening date and time of tender form—29-4-2017, 11 a.m.

Date upto which rates are to be firm—30-4-2018.

Further details can be had from the office of the undersigned duly office hours on any working days.

(3)

നമ്പർ എസ്.1-10933/2016/ഐ.എം.സി.എച്ച് 2017 മാർച്ച് 15.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് CBC 5 പാർട്ട് റീയേജന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രം, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചു വരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ	ഇനം	യൂണിറ്റ്	അളവ്
എസ്1-10933/2016/ഐ.	(1) സെൽപായ്ക്ക് (20L)	1	33
എം.സി.എച്ച്.	(2) സ്ക്രൊമാറ്റോലൈസർ FB (5L)	1	8
	(3) സ്ക്രൊമാറ്റോലൈസർ 4DL (5L)	1	8
	(4) സ്ക്രൊമാറ്റോലൈസർ 4DS (3 x 42ml)	1	1
	(5) സൾഫോലൈസർ (5L) (സിസ്മെക്സ് ബ്രാന്റഡ് റീയേജന്റ്സ്)	1	1

അടങ്കൽ തുക—` 4,99,406.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,575.

ഡ്യൂപ്ലിക്കേറ്റ്—` 788.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—27-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-4-2017 വൈകുന്നേരം 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-4-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-10933/2016/IMCH.

15th March 2017.

Sealed tenders are invited for the supply of CBC 5 Part Reagents items in IMCH, Govt. Medical College, Calicut-8. List of items can be had from the office of undersigned during office hours any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Government Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 29-4-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Government Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenderers should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Sl. No.	Item	Quantity
1	Cell pack (20L)	33
2	Stromatolyser FB (5L)	8
3	Stromatolyser 4DL (5L)	8
4	Stromatolyser 4DS (3 x 42ml)	1
5	Sulpholyser (5L) (Sysmex Branded reagents)	1

Approximate Cost—` 4,99,406.

Cost of tender form (Including Tax) :

(a) Original—` 1,575

(b) Duplicate—` 788

If sent by post Postage charge —` 50.

Closing date and time of sale of tender form—27-4-2017, 3 p. m.

Last date and time for receipt of tender form—28-4-2017, 5 p. m.

Opening date and time of tender form—29-4-2017, 11 a.m.

Date upto which rates are to be firm—30-4-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

Institute of Maternal & Child Health, Government Medical College, Kozhikode-8.

(Sd.) Superintendent.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ്1/9489/2016/ഐ.എം.സി.എച്ച് 2017 മാർച്ച് 15.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് സോഡിയം, പൊട്ടാസ്യം, അയണൈസ്ഡ് കാൽസ്യം, ക്ലോറൈഡ് റീയേജന്റ്സ് (cost/test) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രം, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 18-4-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പരും പ്രോഡക്ടിന്റെ പേരും — എസ്1-9489/2016/ഐ.എം.സി.എച്ച്.—സോഡിയം/പൊട്ടാസ്യം/അയണൈസ്ഡ് കാൽസ്യം/ക്ലോറൈഡ് (cost/test).

അളവ്—30,000 ടെസ്റ്റുകൾ.

അടങ്കൽ തുക—` 3,60,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,155.

ഡ്യൂപ്ലിക്കേറ്റ്—` 578.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—17-4-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-4-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-4-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-1-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-9489/2016/IMCH. 15th March 2017.

Sealed tenders are invited for supply of Sodium/Pottassium Ionised/Calcium/Chloride reagents (cost/test) items in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelop containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Government Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 18-4-2017 at 11 a. m. in the presence of such of the tenderes or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Government Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Item—Sodium/Pottassium/Ionised Calcium/Chloride (cost/test).

Qty.—30,000 Tests.

Approximate Cost—` 3,60,000.

Cost of tender forms (Including Tax) :

Original—` 1,155.

Duplicate—` 578.

If sent by Postage charge —` 50.

Closing date and time of sale of tender form—17-4-2017, 3 p. m.

Last date and time for receipt of tender form—17-4-2017, 5 p. m.

Opening date and time of tender firm—18-4-2017, 11 a.m.

Date upto which rates are to be firm—31-1-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

Institute of Maternal & Child Health, Government Medical College, Kozhikode.

(Sd.) Superintendent.

Motor Vehicles Department

റീ-ടെണ്ടർ നോട്ടീസ്

നമ്പർ എം.വി./സി1/പി/19502/2015. 2017 മാർച്ച് 17.

മലപ്പുറം റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസ്, സബ് ആർ.ടി. ഓഫീസ്, തിരുർ, സബ് ആർ.ടി. ഓഫീസ്, പൊന്നാനി എന്നിവിടങ്ങളിലേക്ക് പഴയത് നൽകി പുതിയത് വാങ്ങുന്ന സ്കീമിൽ ഉൾപ്പെടുത്തി എയർ കണ്ടീഷണറുകൾ, വോൾട്ടേജ് റെഗുലേറ്ററുകൾ എന്നിവ വാങ്ങുന്നതിന് ടെണ്ടർ ക്ഷണിക്കുന്നു. അവസാന തീയതി 27-4-2017. വിശദ വിവരങ്ങൾക്ക് www.keralamvd.gov.in അല്ലെങ്കിൽ www.malappuram.nic.in (RTA Notice Board) എന്നീ വെബ്സൈറ്റുകൾ സന്ദർശിക്കുക.

നിരതദ്രവ്യം—` 1,200 ടെണ്ടർ ഫീസ്—` 400.

No. C1/P/19502/2015.

17th March 2017.

Sealed and competitive tenders are invited for the supply and installation of Air Conditioners and Voltage stabilizers for server rooms at RT Office, Malappuram, Sub RT Office, Tirur and Sub RT Office, Ponnani on Buy Back Scheme. Tender should reach this office on or before 27-4-2017, 11 a. m. Details can be downloaded from www.keralamvd.gov.in or www.malappuram.nic.in. (RTA Notice Board). EMD—` 1,200, Tender cost—` 400.

Regional Transport Office, Civil Station, Malappuram, Pin-676 505

Ph: 0483 2734924,

(Sd.)

Email: kl10@keralamvd.gov.in Regional Transport Officer.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി1-8991/2016.

2017 മാർച്ച് 13.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—51/സി1/2016-17.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ഡേവിഡ് ബ്രൗൺ ഗിയർ സ്പെയേഴ്സ്.

അടങ്കൽ തുക—` 2,62,000.

നിരതദ്രവ്യം—` 2,620.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി ഉൾപ്പെടെ)—` 525.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—26-4-2017, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—26-4-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-4-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്) ഡയറക്ടർ.